

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2779
TO BE ANSWERED ON THE 13TH MARCH, 2018

ADMINISTRATIVE CONTROL OF RUBBER BOARD

2779. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to transfer the Administrative Control of Rubber Board to the Ministry of Agriculture and Farmers Welfare;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any request has been received by the Government in this regard; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): A proposal containing Note of Committee of Secretaries was received from Department of Commerce on 26.10.2017 for transfer of the administrative control of Rubber Board from Department of Commerce to Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW) and sought comments of DAC&FW. DAC&FW furnished comments to Department of Commerce informing that it will not be justifiable to transfer the functions relating to production, development and domestic marketing in respect of Plantation crops from Department of Commerce to DAC&FW. DAC&FW therefore requested Committee of Secretaries not to support the draft note circulated by Department of Commerce regarding transfer of functions relating to production and development of plantation crops from Department of Commerce to Ministry of Agriculture & Farmers Welfare. Department of Commerce has informed that it has been decided by the Cabinet Secretariat to maintain status quo.
